## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-291/ND/2017

IN THE MATTER OF:

Crocus Travel (P) Ltd

.. PETITIONER

SECTION:

**Under Section 252 (3)** 

Order delivered on 05.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondent

ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 07.3.2018.

(R. VARADHAKAJAN)
MEMBER (JUDICIAL)

Surjit 05.2.2018